MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS BY THE GOVERNOR : MANIPUR

Imphal, the 24th November, 2025

No. Com-3/3/2025-SEC-LAW: On the recommendation of Manipur Public Service Commission vide their letter No. 8-A/84/2025-MPSC (P) dated 6.11.2025, the Governor of Manipur is pleased to appoint the following Upper Division Clerks of State Election Commission by promotion to the Post of Assistant Election Officer, GCS Class –II (Group-B) on temporary basis in the pay scale of Rs. 9300-34800 with GP Rs. 4300 (Pre revised 2010) per month plus other admissible allowances as per Rules.

Sl. No.	Name
1.	Y. Brojen Singh
2.	N. Biramani Singh

2. They shall be on probation for a period of 2(two) years from the date of the appointment to the post of Assistant Election Officer (AEO) of the State Election Commission, Manipur.

3. The expenditure involved is debitable from the relevant Head of Account of the office of the State Election Commission, Manipur.

By order etc.,

SUZANE THINGBAIJAM,
Joint Secretary (Law),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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